

**Government of Jammu and Kashmir
Mining Department
Civil Secretariat, J&K**

Notification

Jammu, the ^{5th} of December, 2025

S.O. 310 - In exercise of the powers conferred by section 15 read with section 23C of the Mines & Minerals (Development and Regulation) Act, 1957 (Central Act No. 67 of 1957), the Government hereby directs that for the figures and sign "30.06.2025" appearing in the proviso to clause (vi) of sub-rule (1) of rule 56 of the Jammu and Kashmir Minor Mineral Concession, Storage, Transportation of Minerals and Prevention of Illegal Mining, Rules, 2016, the words, figures and sign "30.06.2026" in respect of "Ordinary Earth" in favor of Principal Executing Agencies and their subsidiary companies (NHAI, Indian Railways /IRCON / RVNL / KRCL, NHIDCL, BRO (SAMPARK, BEACON) GREFF, CPWD, PWD (R&B), AAI, PDD, JKTDC, Police Housing Corporation, Sports Council, J&K SIDCO, J&K SICOP, MES, Jal Shakti Deptt, MoHUA, MoRD, etc.), shall be substituted.

By order of the Government of Jammu and Kashmir.

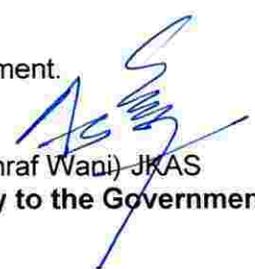
Sd/-
(Anil Kumar Singh) IAS,
Financial Commissioner (Additional Chief Secretary).

No: GM-MNG/280/2021-04

Dated: 05.12.2025

Copy to the:

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. All Principal Secretaries to the Government.
4. Principal Secretary to the Hon'ble Lieutenant Governor.
5. All Commissioner/ Secretaries to the Government.
6. Chief Electoral Officer, J&K.
7. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
8. Chairperson Special Tribunal, J&K.
9. Director, J&K Institute of Management Public Administration and Rural Development.
10. Resident Commissioner, J&K Government, New Delhi.
11. Divisional Commissioner, Kashmir/ Jammu.
12. All Deputy Commissioners.
13. Director Information, J&K. He is requested to kindly give wide publicity to this notification through electronic/print media.
14. All Heads of Departments/ Managing Directors.
15. Director, Geology and Mining, J&K.
16. Director, Achieves, Archeology and Museums, J&K.
17. Managing Director, J&K Mineral Limited Corporation.
18. General Manager, Government Press, Jammu/ Srinagar.
19. Regional Officer, National Highway Authority of India.
20. Private Secretary to Financial Commissioner (ACS), Mining Department.
21. In-charge Website, Mining Department.


(Mohammad Ashraf Wani) JKAS
Under Secretary to the Government